

SHRIMATI PRIYANKA CHATURVEDI (Maharashtra): Sir, I also associate myself with the matter raised by Shri Shiv Pratap Shukla.

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the matter raised by Shri Shiv Pratap Shukla.

MR. CHAIRMAN: Now, we will take up the Special Mentions. Shri Kanakamedala Ravindra Kumar.

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### **SPECIAL MENTIONS**

#### **Demand to recognize PG Diploma in Clinical Cardiology from IGNOU**

SHRI KANAKAMEDALA RAVINDRA KUMAR (Andhra Pradesh): Sir, PG Diploma in Clinical Cardiology (PGDCC) doctors, after MBBS, have done two years' full-time course from IGNOU. The IGNOU applied to the Medical Council of India for recognition in 2010 and 2012, which were rejected. The PGDCC doctors appealed in the Delhi High Court, which got decided in their favour on 17.09.2019, stating that IGNOU did not require prior MCI permission, quashing Section 10A(1)(b)(i) and that the MCI should not rely on Post-Graduation Medical Education Regulations, 2000 (PGMER). The Court directed the Government of India, in consultation with MCI, to reconsider recognition of PGDCC under Section 11(2) of the IMC Act on merits. The IGNOU again applied to the MCI for the PGDCC recognition. The MCI, on 18.12.2019, did not recommend PGDCC recognition, by relying on the PGMER, 2000 (although it was prohibited by the Court). The IGNOU submitted response to MCI's rejection to the Ministry of Health and Family Welfare, and, in turn, the Ministry directed the Board of Governors, MCI, to re-evaluate PGDCC course for recognition. Hon. Union Health Minister held two meetings on 06.08.2020 and 19.01.2021, wherein all stakeholders unanimously agreed that PGDCCs are worthy of being recognised as Clinical Cardiologists. Thereafter, the Ministry of Health and Family Welfare sent repeated reminders to the National Medical Commission. Meanwhile, similar two-year post-MBBS Diploma in Cardiology by GVSM Medical College, Kanpur, and Diploma in Non-Invasive Cardiology from AIIMS, Rishikesh, were recognised in 2019-2021. Why has PGDCC recognition as Clinical Cardiologists got delayed after 18 months of Delhi High Court order dated 17.09.2019? Why has the Board of Governors, MCI, again relied upon PGMER, 2000, although the Delhi High Court

prohibited it? Constant denial by the MCI/BOG/NMC and not upholding the court judgment is leaving the PGDCC doctors, our Corona warriors, with no career growth and in persistent threat of penalization. I request the Ministry of Health and Family Welfare to implement Court orders. Thank you, Sir.

DR. FAUZIA KHAN (Maharashtra): Sir, I associate myself with the Special Mention made by Shri Kanakamedala Ravindra Kumar.

DR. SASMIT PATRA (Odisha): Sir, I also associate myself with the Special Mention made by Shri Kanakamedala Ravindra Kumar.

SHRI BHASKAR RAO NEKKANTI (Odisha): Sir, I Also associate myself with the Special Mention made by Shri Kanakamedala Ravindra Kumar.

**Demand to declare birthplace of Rashtriya Kavi Ramdhari Singh Dinkar as a national heritage monument at Simariya in Begusarai district of Bihar**

**श्री राकेश सिन्हा** (नाम निर्देशित): महोदय, श्रेष्ठ साहित्यकार अपनी कालजयी रचना से समाज को प्रगतिशील बनाता है। वह वर्तमान ही नहीं, पीढ़ियों को प्रभावित एवं प्रेरित करता है। चाहे ब्रिटेन के शेक्सपियर हों या रूस के एलेक्जेंडर पुश्किन, लेटिन अमेरिका के गेब्रियल गार्सिया मार्खेज़, फ्रांस के पॉल इल्यार या भारत के रामधारी सिंह दिनकर, वे सभी अपनी प्रभावी रचनाओं के कारण काल और भूगोल की सीमाओं को लांघ गये हैं। दिनकर की रचनाओं में व्यापक मानवीय मूल्यों को संबोधित किया गया है। उनकी लेखनी ने न सिर्फ साहित्य को समृद्ध किया है, बल्कि सामाजिक चेतना और सार्वभौमिक नैतिकता के भाव को जागृत करने का भी कार्य किया है। उनकी कृतियां रश्मिरथी, उर्वशी, परशुराम की प्रतीक्षा, संस्कृति के चार अध्याय राष्ट्रीय साहित्य के साथ-साथ विश्व साहित्य का हिस्सा हैं। 1959 में उन्हें 'पद्म भूषण' से सम्मानित किया गया था एवं 1972 में प्रतिष्ठित 'ज्ञानपीठ' पुरस्कार दिया गया था। उनका व्यक्तित्व समानता, समरसता और जन पक्षधरता का प्रतीक है। मनोनीत सदस्य के रूप में राज्य सभा में अभिव्यक्त विचार इसे पुष्ट करता है। ऐसे महान व्यक्तित्व की स्मृति को सहेज कर रखना सरकार और समाज दोनों का स्वाभाविक दायित्व होता है। उनका जन्म बिहार में बेगूसराय के सिमरिया में हुआ था। आज सैकड़ों लोग उनके जन्म स्थान को देखने जाते हैं। उनके घर और उनसे जुड़ी चीजों को परिवार और गांव के लोगों ने संभाल कर रखा है। संस्कृति मंत्रालय से अपेक्षा है कि वह उनके घर को राष्ट्रीय धरोहर घोषित करे। राष्ट्रकवि दिनकर का सम्मान साहित्य, साहित्यकार और समाज - तीनों के प्रति सम्मान ही नहीं, बल्कि पीढ़ियों का उत्साहवर्धन करने वाला साबित होगा। यह साहित्य, कला और संस्कृति के प्रति सरोकार और संवेदनशीलता का भी परिचायक होगा, धन्यवाद।